in the Rajya Sabha on the 25th July, 1983 regarding parallel postal services and state:

(a) the names of the agencies against which cases  $hav_e$  been registered for violation of Section 4 of the Indian Post Offices Act during the last three years, year-wise;

(b) what action Government have taken so far in each cases; and

(c) whether in view of such activities Government propose to amend the Act to plus the loopholes?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) and (b) The case against one firm in Ahmedabad which was registered in 1981-82 was tried by the court of law and two partners of the firm were fined Rs. 105/- each. In respect of a case registered at New Delhi in 1982-83 against another firm, the case was tried in the court and the accused was discharged. The year wise number of cases under trial in the court of law and under police

investigation is as under:

Year			Under trial in court	Under Police investiga- tions
1981-82			4	3
1982-83			NIL	2
1985-84	÷		4	4
		 -		

(c) Yes, Sir.

## Shortage of Molasses

to Question\*

693. SHRI DIPEN GHOSH:

SHRIMATI KANAK MUKHERJEE-SHRIMATI ILA BHATTACHARYA;

Will, the Minister of CHEMICALS AND FERTILIZERS  $b_e$  pleased to state;

(a) what is the estimated production of molasses in the country for this year,

(b) what is its estimated demand in the country by the industrial consumers of alcohol for this year State-wise; and

(c) what are the details of the steps taken by Government to cover the gap, if any between the demand and production of molasses?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHR1 R. C. RATH): (a) As per present estimates, the production  $o^1$  molasses for the current alcohol year 1983-84 (Dec. S3—Nov. 84) is expected to be about 24 lakh tonnes.

(b) and (c) The requirement of molasses for meeting the demand of alcohol by Industrial Consumers in the countiy during alcohol year 1983-84 is anticipated to be about 17.185 Iakh tonnes  $_{a}s$  per the details in the statement annexed.

As asainst this, as per present estimate, the total availability of molasses in 1983-84 is about 32 Iakh tonnes, Including carry over stocks from the previou<sub>s</sub> years.

66

## Statement

State-wise, likely Requirement of molasses to meet projected demand of Alcohol for Industrial purposes

	Name of the Sta	IC								Alcohol (in lakh litres)	Equivalent Molasses (in lakh tonnes)
1.	Uttar Pradesh .		, <sup>4</sup> 1					,		550.00	2.200
2.	Bihar		а.	۲		×		έ.		90.00	0.403
3.	Haryana	÷							5	12.00	0.024
4.	Punjab									15.40	0.020
5.	Assam			-					9 <b>.</b> 5	4.00	0.018
6.	Orissa	1.						÷		5.00	0.055
7.	West Bengai		÷.,	÷	,					550.00	2.500
8.	Madhya Pradesh	18	, i <sup>2</sup>			*		×		20.00	0.090
9.	Rajasthan .		<b>x</b> =1		*					13.20	0.060
0.	Maharashtra .		÷							1088.69	4.948
r.,	Gujarat	3	÷			ŝ.	÷.			469.58	2.134
2.	Andhra Pradesh		, k		(. <b>.</b> )			295	×	457.00	2.077
3.	Tamil Nadu .	. <b>#</b> 2			×			1.41		272.00	1 • 236
4.	Karnataka	÷.	× 1		${\cal A}^{(i)}$					154.00	0.700
5-	Kerala	× 8.	8	۲		×.			3	6.00	0.022
6.	Himachal Pradesh			•						2.25	0.010
7-	Meghalaya		12		•					0.50	0.003
8.	Tripura		**					г»:		0.45	0*002
9.	Sikkim	•	• ;	2		541	<b></b>	27	385	5.00	0.023
.o.	Delhi		۰.				•	*		9*50	0*043
1.	Pondicherry .					•	•		33	1.80	0.008
12.	Goa, Daman and	Diu				à.		111 2	•	51.00	0.33
3-	Chandigarh .			÷	3.5	÷			×.	2.75	0.013
4.	Dadra and Nagar	Haveli				۰.	×	3	۲	2*00	0.000
								Tor	AL:	3782.12	17.18

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